

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.05.2023 AT 10.30 AM**

| TC/CP. Nos.              | CA/IA No. | Section/<br>Rule | Name of Parties  |
|--------------------------|-----------|------------------|--|
| CP(CAA)No.1/230/AMR/2023 |           | 230              | Malaxmi Properties Private Limited<br>(Fourth Transferor Company) and<br>Malaxmi Property Management Services<br>Private Limited (Fifth Transferor<br>Company) |

**ORDER**

Mr.Raman Reddy, Counsel for the Petitioners present. RD's report filed and response to the RD's report is also filed. Heard. For pronouncement of orders, list the matter on 24.05.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN